Name of the Corporate Debtor - K-lifestyle & Industries Limited

Insolvency Commencement Date - 02nd February, 2020

List of Creditors as on :- 07th May, 2026

List of Operational Creditors (other than Workmen and Employees and Government Dues)

Amount in Rs.

S. No	Name of Creditors	Details of Claim Received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that maybe set-off	Amount of claim not admitted	Amount of claim under verification	Remark s, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in COC					
1	Universal Capital Securities Pvt. ltd.	12.06.2020	3,81,818	3,81,818	Operational	-	-	No	-	-	-	-	-	
2	Cotton Corporation of India Limited	11/12/2020	6,82,09,389.69	1	Operational	-	-	No	-	6,82,09,389.69	-	-	-	Hon'ble NCLT, Ahmedabad vide its order dated 27.04.2026 in IA 548 of 2021 in CP(IB) 625 of 2018 has held that the claim of Cotton Corporation of India Limited be treated as contingent claim and can be admitted as a notional value of Re.01 in the CIRP of the Corporate Debtor at this stage
	Total		**6,85,91,207.69**	**3,81,819**										